

[Print](#)**Defective Case Register from 2025-11-26 to 2025-11-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/36204/2025	DIBYA PRAKASH MISHRA	2025-11-26	1. OHCBA Welfare Fund Rs.50 not paid.
2	D-WP(C)/48139/2025	RAGHUNATH DASMOHAPATRA	2025-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Address of op-1 not mentioned in cause title of petition and IA petition..Prayer not properly mentioned.Welfare fund fee of Rs.50/- not paid.
3	D-WP(C)/48708/2025	PRAJIT KUMAR PRADHAN	2025-11-26	Advocate welfare fee of Rs.15/- not paid.
4	D-CRLREV/36333/2025	TAPESH ROY	2025-11-26	1. Authentication fee due on the Copy of Trial Court Judgement Authentication Rs1.10/ not paid
5	D-ABLAPL/36230/2025	KSHIROD KUMAR PAHIL	2025-11-26	1. Name of father of the Victim in Para 2 be redacted. 2. Details of Victim in Annexure 1.
6	D-CRLMC/36022/2025	SASWAT KUMAR ACHARYA	2025-11-26	1. Date of FIR not correctly furnished Sl. no.4 in Index and Prayer of the petition. 2. Certified copy of FIR not filed.
7	D-CRLMC/36178/2025	BISWAJIT MOHANTY	2025-11-26	1. HBAWF fee Rs. 50/- to be paid. 2. The name of victim/ Informant has been mentioned in copy of FIR under Annex-1.
8	D-CMP/48505/2025	PRASANTA KUMAR SATAPATHY	2025-11-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
9	D-WP(C)/48626/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Serial no-5 in the I.A of the affidavit not correctly mentioned. Vernacular Certificate not mentioned in the I.A of the affidavit.
10	D-WP(C)/48610/2025	SOURAV DAS	2025-11-26	I.Petition not correctly addressed to Honorable Court
11	D-WP(C)/48639/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not mentioned in the affidavit and also I.A. Serial no-5 not correctly mentioned in the I.A of the affidavit.Paragraph not correctly mentioned in the I.A of the affidavit
12	D-WP(C)/48623/2025	SOURAV DAS	2025-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I.Petition not correctly addressed to Honorable Court

13	D-ABLAPL/36080/2025	MRITUNJAY BANERJEE	2025-11-26	1. G.R.case No. mentioned in the Cause Title appears to be not correct. 2.Details of the Victim is in the F.I.R. 3. Page No.7 and 10 are not legible properly.
14	D-WP(C)/48591/2025	BIPLABA P.B. BAHALI	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Paragraph not correctly mentioned in the affidavit.Page 16 and 23 not neat.
15	D-RVWPET/48399/2025	AISHWARYA DASH,A.S.C	2025-11-26	1.Court Fee Payable Rs-12/ Rs-6/- paid Rs-6/- to be paid. i) Another not mention in index synopsis date chart. ii) Legible copy of page no. 67 82 are to be filed. iii) Page mark not properly. iv) Petitioner has not been authorized by other petitioner to swear this affidavit
16	D-WP(C)/48642/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 in the I.A of the affidavit not correctly mentioned.Paragraph not correctly mentioned in the I.A of the affidavit
17	D-WP(C)/48604/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. As per Index annextures wrongly mentioned in the petition copy.Serial no-5 in the I.A of the affidavit not correctly mentioned. Paragraph not correctly mentioned in the I.A of the affidavit.
18	D-WP(C)/48291/2025	ALOK KUMAR DAS	2025-11-26	1 Paragraphs not mentioned in declaration.
19	D-RVWPET/48446/2025	AISHWARYA DASH,A.S.C	2025-11-26	1. Court Fee Payable Rs-12/- rs-6/- paid Rs-6/- to be paid i) Another not mention in Index Synopsis and date chart. ii) Legible copy of page no. 68 76 to 84 to be filed. iii) Petitioner has not been authorized by other petitioner to swear this affidavit.
20	D-CMP/48593/2025	AMITAV TRIPATHY	2025-11-26	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED AS PER PAGE NO.2, ORDER OF THE FAO NOT CHALLENGED IN PRAYER OF THE PETITION. PUT UP FOR SR AFTER REMOVAL OF DEFECT
21	D-RVWPET/48449/2025	AISHWARYA DASH,A.S.C	2025-11-26	1. Court Fee Payable Rs-12/- Rs-6/- paid Rs-6/- to be paid. i) Another not mention in Index Synopsis Date chart.ii) Petitioner has not been authorized by other petitioner to swear this affidavit. iii) Page mark not properly.

22	D-ABLAPL/36221/2025	ALOK KUMAR MOHAPATRA	2025-11-26	1. Age of Pet. in C.T. not tally with Affidavit and Vakalatnama. 2. Certificate at page 11 not signed. 3. Annexure 1 page 15 and 16 not legible. 4. Extra page in between pages 32, 33 and pages 35 and 36 in Ann.3.
23	D-WP(C)/48095/2025	TUKUNA KUMAR MISHRA	2025-11-26	This case may be registered as WPCRL
24	D-CRLREV/36296/2025	SIDDHANT SARANGI	2025-11-26	1. Put Up SR after filing C. copy of J.C. No-133/ 2025 .
25	D-WP(C)/48204/2025	SUBHRANSU BHUSAN MOHANTY	2025-11-26	Date of representation vide annex-2 not tally with Index
26	D-WP(C)/48203/2025	PRAKASH KUMAR JENA	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned.
27	D-WP(C)/48206/2025	RASHMI KANTA ACHARYA	2025-11-26	8-CAUSE TITLE NOT IN ORDER.
28	D-BLAPL/35838/2025	ARUN KUMAR BEHERA	2025-11-26	1. Details of the Victim is in the F.I.R. Charge sheet 161 statement and Medical Report
29	D-WP(C)/48633/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no of the I.A petition not correctly mentioned.Serial no-5 in the I.A of the affidavit not correctly mentioned. Paragraph not correctly mentioned in the I.A of the affidavit.
30	D-BLAPL/36042/2025	SISIRA PANIGRAHI	2025-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Victim and Informant mentioned in Annexure-1. Name and address of the Informant mentioned in para 3-4 be deleted 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated 3..Name Of The Filing Advocate Not In Capital Letters In The Petition
31	D-BLAPL/36050/2025	CHIRANJIB ROUT	2025-11-26	Case pending before the Lower Court incorrectly mentioned in the petition.
32	D-WP(C)/48575/2025	MANORANJAN MISHRA	2025-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.
33	D-WP(C)/48609/2025	NIRMAL KISHORE RATH	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Vernacular Certificate not mentioned in the I.A of the affidavit. Serial no-5 not correctly mentioned in the I.A of the affidavit.

				Paragraph not correctly mentioned in the I.A of the affidavit
34	D-ABLAPL/36207/2025	SURESH CHANDRA PRADHAN	2025-11-26	1. Page marking of Bail Application, Annexures not correct. Index be corrected accordingly after correct page marking. 2. PS Case No. mentioned in the Date Chart not correct. 3. Name of Deponent mentioned in Affirmation of Affidavit not correct
35	D-BLAPL/36056/2025	SUDEEPTA KUMAR SINGH	2025-11-26	.Name Of The Filing Advocate Not In Capital Letters In The Petition
36	D-ABLAPL/36206/2025	SAMBEET PATTANAYAK	2025-11-26	1. Annexure 1 page 8 and 9 not legible.
37	D-ABLAPL/36209/2025	DIBYA PRAKASH MISHRA	2025-11-26	1. Age of Pet. mentioned in Synopsis not correct. 2. Name of Pet. in C.T. not tally with signature. 3. OHCBA welfare fund Rs.50 not paid.
38	D-ABLAPL/36213/2025	SAMARENDRA MOHANTY	2025-11-26	1. Case No. mentioned in Sl.1 of Date Chart not correct. 2. Name of father of Deponent mentioned in Sl.2 of Affidavit not correct. 3. Some pages missing in Annexure 1.
39	D-BLAPL/36168/2025	MRUGANKA MAULI PATNAIK	2025-11-26	Name of the victim finds in Annexure-1.
40	D-CONTC/47966/2025	ADV	2025-11-26	1. Put up for SR after filing of copy of impugned order passed in WP(C) N0. 26262 of 2025 with cause title.
41	D-ABLAPL/36215/2025	DIBYAJYOTI SAHOO	2025-11-26	1. Para 8 not marked and para 9 marked twice. 2. Age of deponent not mentioned in Affidavit. 3. Ann.1 page 13 not legible. 4. LTI of Pet. No.2 not attested. 5. OHCBA welfare Fund Rs.50 not paid. 6. Name of Pet. No.1 not mentioned in Vakalatanama.
42	D-BLAPL/36232/2025	MANORANJAN DAS	2025-11-26	Name of the victim and Informant finds in Annexure-1.
43	D-CRLMC/36167/2025	SUJAY SHANKER SINGHDEO	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. . Name of the Informant mentioned at para-5 page-5 of the petition.2. Name of Father and paragraph no.not correctly furnished on declaration.Put up for further S.R.
44	D-CRLMC/36160/2025	TUKUNA KUMAR MISHRA	2025-11-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraph no. not correctly furnished on declaration in I.A.2. As per index, Annexure-1 not described in the petition.3. C.Copy of F.I.R. to be filed.
45	D-ABLAPL/36223/2025	ALOK KUMAR MOHAPATRA	2025-11-26	1. Relation of Pet. not correctly furnished in C.T. 2. Ann.1 page 15 and 16 not legible. 3. Extra page between page 32, 33 and 35 and 36 in Ann.3.
46	D-CRLMC/36260/2025	BRAJA KISHOR PANDA	2025-11-26	1. paragraph no.not correctly furnished in the petition.

47	D-CRLREV/36453/2025	SANJIB KUMAR BHANJADEO	2025-11-26	1.Authentication fee Rs 2.20/- not paid
48	D-BLAPL/36234/2025	AMIT KUMAR SAHU	2025-11-26	Detail address of Opp. Party not mentioned in the Petition.
49	D-ABLAPL/36225/2025	ALOK KUMAR MOHAPATRA	2025-11-26	1. Annexures not page marked in the Index. 2. Certificate at page 11 not signed. 3. Ann.1 page 15 and 16 not legible. 4. Extra page between page 32, 33 and 35 and 36 in Ann.3.
50	D-ABLAPL/35851/2025	SANTOSH CHANDRA ATABUDHI	2025-11-26	1. The name of the father of the petitioner mentioned in Cause Title and V.nama are not correct. 2. The details of the Victim/Complainant is in the Complaint petition(Annexure 1)
51	D-CRLMC/36057/2025	PRAKASH KUMAR MISHRA	2025-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. No.of Notice and Date under Annexure-4 does not tally with index and para-7 of the petition.
52	D-BLAPL/36159/2025	BISWA RANJAN DAS	2025-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of the victim mentioned in Annexure-1. Name and address of the victim mentioned in para-2 of the petition be deleted.
53	D-CRLMC/36054/2025	UMAKANTA MISHRA	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.6 and 7 not neat and legible.
54	D-BLAPL/36162/2025	GAJENDRA KUMAR BAG	2025-11-26	. Name of the petitioner mentioned in the Application not tally with the signature put in V.nama. 2. Hologram of Rs. 50/- not affixed in V.nama.
55	D-WP(C)/48442/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
56	D-CRLMC/36122/2025	AKSHAYA KUMAR SAHOO	2025-11-26	1. As per impugned order under Annexure-1, the name of the Lower court does not tally with Prayer of the petition.
57	D-BLAPL/36299/2025	PRAMODA KUMAR MISHRA	2025-11-26	1. Annexure-3 not properly page marked in Index.
58	D-BLAPL/36164/2025	SANJUKTA MUNDA	2025-11-26	Hologram of Rs.50/- not affixed in V.nama.
59	D-ABLAPL/36205/2025	UMA SHANKAR PATEL	2025-11-26	1. Annexure 1 page 60 and 61 not legible. 2. Authentication Fee of Rs.13.75 to be paid on Annexure 1. 3. Ann.2 not attested. 4. Advocate Welfare Fund Rs.15 not paid.
60	D-BLAPL/36276/2025	SOUBHAGYA KUMAR DASH	2025-11-26	Honble Court not tally with cause title and rejection order.
61	D-BLAPL/36303/2025	KULDEEP MOHANTY	2025-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1. Synopsis and Date chart not alphabetic paginated in index.2. Welfare fund of Rs.50/- not paid on V.nama.
62	D-BLAPL/36279/2025	SATYANARAYAN MISHRA	2025-11-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
63	D-WP(C)/49046/2025	DR. JITENDRA KUMAR LENKA	2025-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
64	D-CRLREV/35888/2025	AKASH BHUYAN	2025-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 330 days delays .Limitation petition not filed. 2. Index not page marks..3. CRLMC mentioned in SYNOPSIS and I.A. petition.
65	D-BLAPL/36231/2025	KIRTAN DANG	2025-11-26	Certified copy of Rejection order not filed.
66	D-BLAPL/36286/2025	SOUMYA JYOTI BISWAL	2025-11-26	8-CAUSE TITLE NOT IN ORDER. Serial no 4 in the affidavit not correctly mentioned.Page 45,46,47,48,49 not neat.
67	D-CRLA/36354/2025	BHABANI SHANKAR DASPARIDA	2025-11-26	Para No. wrongly furnished in declaration of affidavit in I.A.No.3242/2025
68	D-WA/44383/2025	SANJAT DAS	2025-11-26	Period of Delay 17 days delay. i) Op. no. 3 in wp(c) not made a party in appeal memo. ii) Para no. not correctly furnished in memo of appeal and grounds. iii) or.dtd.28.3.2025 passed in RVWPET no. 203/2024 wrongly furnished in prayer portion in I.A. iv) c. copy of order not page mark and not in proper place.
69	D-WP(C)/48314/2025	MAHENDRA KUMAR SAHOO	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 21 not neat and legible.
70	D-WP(C)/48317/2025	MAHENDRA KUMAR SAHOO	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 21 not neat and legible.
71	D-RSA/47665/2025	DIPTI RANJAN BHOKTA	2025-11-26	1. Court Fee Rs.13184.25 Payable.Claiming for exemption being S.T. Caste certificate Not Filed. Put up for further S.R after payment of C.Fee/Caste Certificate for exemption for computing the period of limitation
72	D-CRLMP/36597/2025	BRAJA MOHAN SARANGI	2025-11-26	1. Sl. no. 2 not correctly furnished in affidavit. 2. Page no.11 not legible
73	D-CRLMC/35799/2025	BIBHUTI BHUSAN BEHERA	2025-11-26	1. C.Copy of F.I.R. to be filed.
74	D-WP(C)/48290/2025	SUKANTA KUMAR NAYAK (2)	2025-11-26	1.Pages Nos 16 to 21 not legible.

75	D-WA/47817/2025	PRADOSH KUMAR DAS	2025-11-26	1. Period of Delay 35 days delay. 2. Court Fee Payable RS-12/, Rs-6/- paid, Rs-6/- to be paid 3.AU fee Rs 2.25/- to be paid 4.Code Incorrect
76	D-CRLREV/36325/2025	TAPESH ROY	2025-11-26	Authentication fee Rs 1.10/- not paid
77	D-WA/48612/2025	ABHAYA KUMAR SHARMA	2025-11-26	i) Status of the parties not furnished. ii) Neat copy of page no. 36 to be filed
78	D-RVWPET/48589/2025	SASWAT KUMAR DAS,A.G.A	2025-11-26	i) Para no. not correctly furnished in declaration of RVWPET and I.A. ii) Legible copy of page no 48 to be filed.
79	D-ABLAPL/36227/2025	BADRINARAYAN PANDA	2025-11-26	1. Occupation of Deponent not mentioned. 2. Ann.1 not marked. 3. Ann.2 page 12, 13 and 21 not legible. 4. Name of Pet No.2 and 4 in C.T. not tally with their signature.
80	D-CMAPL/48600/2025	AMITAV TRIPATHY	2025-11-26	Put up for SR after filing of c. copy of impugned order.
81	D-ABLAPL/36220/2025	ALOK KUMAR MOHAPATRA	2025-11-26	1. Paragraph declaration incomplete. 2. Annexure 1 page 15 and 16 not legible. 3. Extra Pages between page 32 and 33 and between page 35 and 36 of Ann.3.
82	D-ABLAPL/36226/2025	ALOK KUMAR MOHAPATRA	2025-11-26	1. Ann.1 page 15 and 16 not legible. 2. Extra page between page 32,33 and 35 and 36 in Ann.3 and Ann.3 not attested.
83	D-WP(C)/43181/2025	MILLON KUMAR	2025-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not correctly mentioned in the petition copy.Age of the Petitioner n0-5 not mentioned in the cause title
84	D-WP(C)/48037/2025	TUSAR KANTI PRAHARAJ	2025-11-26	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This may be registered as WP(crl)
85	D-WP(C)/48311/2025	MAHENDRA KUMAR SAHOO	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 21 and 27 not neat and legible.
86	D-WP(C)/48100/2025	SURJYA NARAYANA SAHU	2025-11-26	Name of petitioner not correct in Declaration
87	D-WP(C)/48949/2025	ANAND PRAKASH DAS	2025-11-26	17-REFERENCE CERTIFICATE NOT FURNISHED.
88	D-WP(C)/48310/2025	MAHENDRA KUMAR SAHOO	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to21 not neat and legible.
89	D-WP(C)/48530/2025	SAILABALA JENA	2025-11-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not neat and legible.
90	D-CRLMC/36277/2025	JUGALA KISHORE PANDA	2025-11-26	C.COPY NOT FILED
91	D-WP(C)/33494/2025	LAXMIDHR DASH	2025-11-26	RESPONDENT NO 6 NOT MENTIONED AND 9 10 ADDRESS NOT MENTIONED.

92	D-WP(C)/48313/2025	MAHENDRA KUMAR SAHOO	2025-11-26	1. Page nos. 18 to 21 not neat and legible.
93	D-WP(C)/48674/2025	DURGESH NARAYAN RATH	2025-11-26	Date of copy allegation vide annex-10 not tally with Index.Date of Copy of resolution vide annex-12 not tally with Index
94	D-WP(C)/48368/2025	DEBASNAN DAS	2025-11-26	1-COURT FEE IS DEFICIENT. Court fee Rs.30.00 to be paid.
95	D- ABLAPL/36089/2025	SUSHANTA KUMAR PRADHAN	2025-11-26	1. Page Nos. 9 10 11 and 12 are not legible properly.
96	D-WP(C)/48361/2025	DEBASNAN DAS	2025-11-26	1-COURT FEE IS DEFICIENT. Court fee Rs.30.00 to be paid.
97	D- RVWPET/48398/2025	AISHWARYA DASH,A.S.C	2025-11-26	Court Fee Payable Rs-12/-, Rs-6/- paid, Rs-6/- to be paid. i) Page mark not properly. ii) Another not mention in index, synopsis, date chart. iii) Petitioner has not been authorized by other petitioner to swear this affidavit.iv) Stamp of Advocate clerks welfare fund Rs-/2- be paid.v) Legible copy of page no.69 to be filed.
98	D- RVWPET/48385/2025	AISHWARYA DASH,A.S.C	2025-11-26	1. Court Fee Payable Rs-12/-, Rs-6/- paid, Rs-6/- to be paid. i) Page mark not properly.ii) Petitioner has not been authorized by other petitioner to swear this affidavit.iii) I.A. petition not properly scan. (stay petition) iv) Rs-2/- of advocate clerk welfare fund stamp not filed.
99	D- RVWPET/48392/2025	AISHWARYA DASH,A.S.C	2025-11-26	Court Fee Payable Rs-12/- , Rs-6/- paid, Rs-6/- to be paid. i) Page mark not properly. ii) Legible copy of page no. 84 to 88 are to be filed.iii)Advocate clerk welfare fund stamp Rs-2/- be paid. iv) Petitioner has not been authorized by other petitioners to swear this affidavit.
100	D-WP(C)/48171/2025	LAXMAN PRADHAN	2025-11-26	1.Page nos. 10 and 11 not neat and legible.2.Copy of the order dt.18.07.2025 mentioned in the Index (Anx-7) not tally with para-12 body of the petition and under Anx-7.
101	D-WP(C)/48008/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-26	Page nos. 15 17 not neat and legible.
102	D-WP(C)/48172/2025	LAXMAN PRADHAN	2025-11-26	Copy of the order dt.18.07.2025 mentioned in the Index (Anx-7) not tally with para-12 body of the petition and under Anx-7.2.Page nos. 9 11 not neat and legible.
103	D-WP(C)/48019/2025	SHAIK ABDUL NAYEEM	2025-11-26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
104	D-WP(C)/48132/2025	DILLIP KUMAR ROUT	2025-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no.16 not fullfleged.
105	D-WP(C)/48174/2025	LAXMAN PRADHAN	2025-11-26	Copy of the order dt.18.07.2025 mentioned in the Index (Anx-7) para-12 body of the petition

				not tally with under Anx-7.2. Page nos. 11 and 12 not neat and legible.
106	D-CONTC/48064/2025	ADV.	2025-11-26	Code NOT INDICATED
107	D-WP(C)/46330/2025	SANJAY KUMAR BEHERA	2025-11-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
108	D-ABLAPL/36119/2025	AMLAN SHAKTI PAUL	2025-11-26	1. Age of Deponent not mentioned in Affidavit. 2. Annexure 1 page 10 and 11 not legible.
109	D-ABLAPL/36153/2025	GAGAN BIHARI SINGH	2025-11-26	i) Paragraph sl. no. not correct in affidavit.
110	D-ABLAPL/35853/2025	DEEPAK KUMAR SAHOO	2025-11-26	1. Affidavit is not in proper format and Declaration is not there. 2. V.Nama is not stamped properly
111	D-ABLAPL/36155/2025	ASISH KUMAR RAY	2025-11-26	i) Age of the petitioner no. 1 repeated in cause title.
112	D-ABLAPL/36127/2025	PRASANTA KUMAR ROUSTRAY	2025-11-26	1. Para 4 appearing twice in Petition. 2. Address of Pet. in C.T. incomplete or incorrect. 3. A. Fee of Rs.2.25 not paid on Ann.3.
113	D-ABLAPL/36184/2025	SURYAKANTA DWIBEDI	2025-11-26	i) Name and address of the victim indicated in annexure-1 (page 8-15).
114	D-ABLAPL/36123/2025	AMIT PRASAD BOSE	2025-11-26	1. Description of Item under Sl. No.2 of Index not correct. 2. Pet. No.1 not authorized by Pet. No.2 to swear Affidavit.
115	D-BLAPL/36216/2025	BISWAJIT MOHAPATRA	2025-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Hologram of Rs.50/- not affixed in V.nama.
116	D-BLAPL/35856/2025	SURYAKANTA DWIBEDI	2025-11-26	1. Annexure 2 is not properly paginated as well as in Index
117	D-BLAPL/36037/2025	BIBHU PRASAD CHHUALSINGH	2025-11-26	i) Page no. 8 9 not properly scanned.
118	D-BLAPL/36193/2025	BIDYADHAR PANDA	2025-11-26	1. Page No. 17-18 not legible. 2. Court Fees of Rs.12/- and Hologram of Rs.50/- not affixed in V.nama.
119	D-CRLMC/35952/2025	SANGRAM KESHARI MISHRA	2025-11-26	1. Address of the petitioner in cause title not tally with affidavit.
120	D-CRLMP/35977/2025	SOUMYA JYOTI BISWAL	2025-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. provision of law not correct
121	D-CRLMP/36035/2025	ASISH CHANDRA RATH	2025-11-26	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
122	D-CRLA/36146/2025	SMRUTI RANJAN ROUT	2025-11-26	Status of appellants not furnished 1-Trial court case No. not furnished in I.As., 2-The names of informant and her relatives have indicated in Annexure-1
123	D-ABLAPL/36134/2025	AKSHAYA KUMAR SUBUDHI	2025-11-26	1. Annexure 4 not legible.

124	D- CONTC/47935/2025	ADV.	2025-11- 26	1. Synopsis and date chart not furnished
125	D- CONTC/48071/2025	ADV.	2025-11- 26	SIGNATURE OF DEPONENT DOES NOT TALLY WITH PETITION . PUT UP FOR SR AFTER REMOVAL OF DEFECT
126	D-RSA/47389/2025	C. ANANDA RAO	2025-11- 26	C.Fee Payable be corrected in the Memo. of Appeal.
127	D-CRLA/32829/2025	PRASANTA KUMAR JENA	2025-11- 26	Period of Delay 09 days (I.A. not filed) 2.Code Not correct 3.Grounds para not alphabetically marked. 4. Date of order not correct in being aggrieved.
128	D-WA/44636/2025	GOURI MOHAN RATH	2025-11- 26	Code Incorrect.
129	D- CRLMC/36474/2025	RAKESH KUMAR ROUTRAY	2025-11- 26	1. Date of Disposal not correctly furnished in reference certificate.
130	D- ABLAPL/36144/2025	ABHISHEK DASH	2025-11- 26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Para 6 appearing twice in the Petition. 2. Details of Victim appearing in C.T. and Para 2 be redacted. 3. Name of Pet. in C.T. not tally with signature. 4. Annexure 1 not attested. 5. Details of Victim in Annexure 1
131	D- CRLMC/36017/2025	SASWAT KUMAR ACHARYA	2025-11- 26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Date of FIR not correctly furnished Sl. no.4 in Index and Prayer of the petition. 2. Age of the petitioner in cause title not tally with affidavit. 3. certified copy of FIR not filed.
132	D- ABLAPL/36150/2025	MANAS KUMAR CHAND	2025-11- 26	1. GR Case No. mentioned in C.T. and Para 1 not tally.
133	D- BLAPL/36229/2025	MANGU NANDY	2025-11- 26	Name of the Victim-cum-Informant mentioned in Annexure- 1 and 2.
134	D- CRLMP/36310/2025	SAILABALA JENA	2025-11- 26	20-VERNACULAR CERTIFICATE NOT FURNISHED.
135	D-WP(C)/46879/2025	MRUTYUNJAY PAGAL	2025-11- 26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
136	D-WP(C)/48634/2025	BIKRAM CHANDRA GHADEI	2025-11- 26	1-COURT FEE IS DEFICIENT. Rs. 6/- to be paid.Page no. 12 not properly tagged.
137	D- ABLAPL/35715/2025	UMA SHANKAR PATEL	2025-11- 26	1. Page No. 8 is not legible properly. 2. V>Nama is not stamped properly
138	D- BLAPL/36058/2025	AMITAV TRIPATHY	2025-11- 26	1. G.R. case No. mentioned in the petition does not tally with that of rejection order
139	D- CONTC/48462/2025	ADV.	2025-11- 26	Subject code not correctly furnished. 1. CONTC number not correctly furnished in Reference certificate, Para no.6 and 1st line of the page no.4. 2. Page no. 16 Annex-4 not exhibited.

140	D-WP(C)/48217/2025	BYOMOKESH SAHOO	2025-11-26	Page nos. 34 35 not neat and legible.
141	D-WP(C)/48218/2025	SAMEER KUMAR DAS	2025-11-26	Page nos.24 31 and 41 not neat and legible.
142	D-WP(C)/48906/2025	TAPAS KUMAR JENA	2025-11-26	.Receipt Showing Serv.copy To ct not Filed.
143	D-ABLAPL/36198/2025	RAKESH KUMAR DAS	2025-11-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Details of Informant in Para 2 be redacted. 2. Details of Informant in Annexure1.
144	D-ABLAPL/36199/2025	PRASANTA KUMAR ROUSTRAY	2025-11-26	1. Annexure 1 not correctly page marked. There is a gap between page 9 and 10.
145	D-CRLMP/36180/2025	BYOMAKESH TRIPATHY	2025-11-26	1..Subject Code incorrectly Mentioned 2. Put up for SR after page marked in Index and Annexures.
146	D-WP(C)/45432/2025		2025-11-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.V>Nama not filed. 3.Annexures Not Executed. 4.Description of Annexures in the body of the Petition Not Furnished. 5.Description of the petition not correctly Furnished.
147	D-CMP/48602/2025	SUSANTA KUMAR NAYAK	2025-11-26	Date mentioned in the A-5 does not tally with the Index

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 26-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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